

sent a report to the Union Government regarding involvement of Pak navy in landing arms and ammunition including RDX explosives along the Gujarat and Maharashtra coast line;

(b) if so, the details thereof; and

(c) the action taken/proposed by the Union Government in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (c) The State Government of Gujarat has recently forwarded copy of the interrogation reports in respect of the accused persons, who were arrested by the State police in connection with the investigation of RDX and weapons smuggling case registered in Jamnagar city. The State Government has been advised to take appropriate follow-up action on the revelations made by the arrested accused persons.

[English]

Rehabilitation of Displaced Persons

2379. SHRI CHITTA BASU: Will the Minister of HOME AFFAIRS be pleased to state.

(a) whether the Government have stopped further financial assistance to the Government of West Bengal for the purpose of rehabilitation and resettlement of the displaced persons from the erstwhile East Pakistan; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) No, Sir.

(b) Does not arise.

Natural Gas

2380. SHRI R. ANBARASU:
SHRI SATYA DEO SINGH:
SHRI AMAR PAL SINGH:
SHRI M.R. KADAMBUR JANARTHANAN:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Oil and Natural Gas Corporation Limited has struck natural gas in Perungulam village in Ramanathapuram coast;

(b) if so, the steps taken for exploration of the gas bed in that area;

(c) whether some more wells are proposed to be drilled to find out the gas potentiality in that region; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) Yes, Sir.

(b) The prospect is under evaluation/assessment. One location has been released for drilling in order to delineate the gas pool.

(c) and (d) Two more structure namely Melur and Palkolam have been identified for drilling.

[Translation]

Police Force

2381. DR. SAKSHIJI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have received any proposal from the Government of Uttar Pradesh to increase the police strength in the State;

(b) if so, the details thereof; and

(c) the action taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) to (c) The Central Government had received a proposal from State Government of Uttar Pradesh for raising three India Reserve Battalions. The proposal was examined and was not agreed to.

Coverage of Cricket Matches

2382. SHRI BRIJ BHUSHAN SHARAN SINGH:
SHRI PANKAJ CHOWDHARY:
SHRI CHETAN P.S. CHAUHAN:

Will the Minister of INFORMATION & BROADCASTING be pleased to state:

(a) whether the Government have conferred the rights of coverage and telecasting of cricket matches to be held in India to a foreign company during the next five years;

(b) if so, the details thereof;

(c) whether the company is equipped with full technique and facility for telecasting cricket matches;

(d) if so, the details thereof; and

(e) if not, the reasons for giving the consignment to this company?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) No, Sir.

(b) to (e) Do not arise.

[English]

Regional Radio Service

2383. SHRIMATI GIRIJA DEVI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the News Corporation Limited is launching seven regional radio services in the country carried by Asiasat-1;

(b) if so, the details thereof;

(c) whether the Government have reviewed any proposal from the News Corporation Ltd. for starting the music channels in the country in seven languages;

(d) if so, the decision taken by the Government in this regard; and